

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 376 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.10.2017**

**NAME OF THE COMPANY:** M/s Daimler Financial Services Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

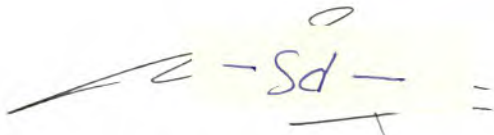
|                        |   |                            |
|------------------------|---|----------------------------|
| For the Petitioner (s) | : | Counsel for the Petitioner |
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| For the Respondent (s) | : | Counsel for the Respondent |
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**ORDER**

Affidavit of service has not been filed. Ld. Counsel for the Petitioner prays for some time to file the same.

To come up on 9<sup>th</sup> October, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)